BENCH-I

Mention

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.461/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name of the Company Under Section		Seimens Construction Tech Pvt.Ltd-Vs-Registrar of Companies, Jharkhand 252 (3)		

2) Anindita Bhattacharjee, Adv

Petitioner

Mulhey ee 09/11/17.

ORDER

Ld. Counsel for the petitioner mentioned the matter for correction of typographical errors in the order dated 23/10/2017 wherein it was inadvertently mentioned "Registrar of Companies, West Bengal" instead of "Registrar of Companies, Jharkhand".

Therefore, in the order dated 23/10/2017 instead of "Registrar of Companies, West Bengal" it should be read as "Registrar of Companies, Jharkhand".

Since the order is being corrected today, petitioner is directed to serve the copy of the order along with the petition on the **Registrar of Companies**, **Jharkhand** within 7 days from today.

The above rectification of order has been made in terms of power conferred upon the Tribunal under Rule 154 of the NCLT Rules, 2016.

Accordingly, the order dated 23/10/2017 in the matter stands rectified as above and this order shall form integral part of the order dated 23/10/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd